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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For appoint- ment of C.A.	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another Vs

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

Counsel for petitioner is present. Assistant from OL office is present. He requested time for filing report by OL. None appeared for ROC and RD. Report is not filed.

For filing report, list it on 08.11.2017.


MEMBER (J)


MEMBER (T)